

National Company Law Tribunal

Allahabad Bench

CP NO. 13/59/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE COMPANY: J.R. Organics Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 59 of the Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	ANIL KUMAR	PCS	Petitioner	Anil K.
2.				

CP NO.13/59/2015

Sh. Anil Kumar, PCS for the petitioner. He informs that there is mutual consensus for seeking adjournment of the matter. Keeping in view of the availability of counsel for both the parties, the case is adjourned for argument on 15<sup>th</sup> December, 2017.

— Sd —

H.P. Chaturvedi,  
Member (Judicial)

Dated:21.11.2017

Typed by:  
Kavya Prakash Srivastava  
(Stenographer)